

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP(IB) 395 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 31.05.2021**

**Name of the Company:**

Shri Pramod Kumar Pathak

V/s

Arfat Petrochemicals Pvt Ltd

**Section:**

33 & 34 of the Insolvency and Bankruptcy Code, 2016

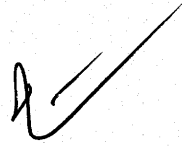
**ORDER**

Learned Counsel Mr. Pankaj Jain a.w. Learned Counsel Mr. Aman Shankar appeared for the one of the Creditor.

Learned Senior Counsel Mr. Navin Pahwa a.w. Learned Counsel Mr. Nipun Singhvi appeared for the Respondent.

Since, appeal is pending before the Hon'ble National Company Law Appellate Tribunal, this matter stands adjourned for further consideration to 21.06.2021

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**